## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 231 OF 2016 & IA NO. 495 OF 2016

Dated: 9<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jodhpur Vidyut Vitran Nigam Ltd. & Anr. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Bipin Gupta

Mr. S. Bansal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. P. N. Bhandari for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>07.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd